

Mr. Deputy-Speaker: I shall now put amendment No. 21 to the vote of the House. The question is:

Page 23, omit lines 1 to 8. (21)

The motion was negatived.

Mr. Deputy-Speaker: The question is:

"That clause 12 stand part of the Bill".

The motion was adopted.

Clause 12 was added to the Bill.

Mr. Deputy-Speaker: We shall take up the rest of the clauses on the next day.

14.33 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-SEVENTH REPORT

Shri Yadav Narayan Jadhav (Malegaon): I beg to move:

"That this House agrees with the Eighty-Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd August, 1961."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Eighty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd August, 1961."

The motion was adopted.

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14.33½ hrs.

RESOLUTION RE: BAN ON EMPLOYMENT OF RETIRED GOVERNMENT SERVANTS—contd.

Mr. Deputy-Speaker: The House will now resume further discussion of the following Resolution moved by Shri Bhadauria on the 11th August, 1961, namely—

"This House is of opinion that Government should bring forward suitable legislation to debar retired Government employees from being re-employed in any Government or private service."

Out of 1 hour and 15 minutes allotted for the discussion, 1 hour and 11 minutes have already been taken up. There are only four minutes left. Shall I give it to the hon. Mover? I have to call the Minister yet.

The Minister of State in the Ministry of Home Affairs (Shri Datar): I have also to intervene.

Mr. Deputy-Speaker: Yes, certainly.

Shri Surendranath Dwivedy (Kendrapara): Let us extend the time by half an hour more.

Mr. Deputy-Speaker: That will be difficult, because then there will be other Members who would suffer because their resolutions may not come up.

Shri Surendranath Dwivedy: Let us extend it by half an hour.

Mr. Deputy-Speaker: All right; let us spend half an hour more on this. Shri Tangamani may have a few minutes. Then, I shall call the hon. Minister.

Shri Tangamani (Madurai): I rise to support the resolution moved by my hon. friend Shri Bhadauria on the 11th August, 1961.